Regd. No. CHD/0093/2015–2017

Haryana Government Gazette

EXTRAORDINARY

Published by Authority

© Govt. of Haryana

No. 76-2017/Ext.] CHANDIGARH, THURSDAY, MAY 4, 2017 (VAISAKHA 13, 1939 SAKA)

HARYANA VIDHAN SABHA SECRETARIAT

Notification

The 4th May, 2017

No. 26-HLA of 2017.— The Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances (Amendment) Bill, 2017, is hereby published for general information under proviso to Rule 128 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly :-

Bill No. 26- HLA of 2017

THE HARYANA LEGISLATIVE ASSEMBLY SPEAKER'S AND DEPUTY SPEAKER'S SALARIES AND ALLOWANCES (AMENDMENT) BILL, 2017

A

BILL

further to amend the Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances Act, 1975.

Be it enacted by the Legislature of the State of Haryana in the Sixty-eighth Year of the Republic of India as follows:-

Short title and commencement.

1. (1) This Act may be called the Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances (Amendment) Act, 2017.

(2) It shall be deemed to have come into force with effect from the 1st April, 2016.

Amendment of section 3 of Haryana Act 3 of 1975.

2. In section 3 of the Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances Act, 1975 (hereinafter called the principal Act), for the words "fifty thousand rupees", the words "sixty thousand rupees" shall be substituted.

Amendment of section 5A of Haryana Act 3 of 1975.

3. In section 5A of the principal Act, for the words "two thousand rupees", the words "twenty thousand rupees" shall be substituted.

STATEMENT OF OBJECTS AND REASONS

At present, Hon'ble Speaker and Deputy Speaker of Haryana Vidhan Sabha are being paid Salary @ ₹ 50,000/- per month and Office Allowance @ ₹ 2,000/- per month as per Section 3(1) and section 5(A), respectively, of the Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances Act,1975.

Keeping in view the rise in the cost of living as well as office expenses, the Government has decided to increase the salary of Hon'ble Speaker and Deputy Speaker of Haryana Vidhan Sabha from ₹ 50,000/- per month to ₹ 60,000/- per month and the Office Allowance from ₹ 2,000/- per month to ₹ 20,000/- per month.

RAM BILAS SHARMA,
Parliamentary Affairs Minister,
Haryana.

The Governor has, in pursuance of Clauses (1) and (3) of Article 207 of the Constitution of India, recommended to the Haryana Legislative Assembly the Introduction and consideration of the Bill.

Chandigarh :
The 4th May, 2017.

R. K. NANDAL,
Secretary.

FINANCIAL MEMORANDUM

The proposed increase in Salary & Office Allowance of Hon'ble Speaker and Deputy Speaker of Haryana Vidhan Sabha will entail an extra expenditure of approximately ₹ 6,72,000/- (₹ Six lacs seventy two thousand only) per year from the State Exchequer.

(प्राधिकृत अनुवाद)

2017 का विधेयक संख्या–26 एच०एल०ए०

हरियाणा विधान सभा अध्यक्ष तथा उपाध्यक्ष वेतन–भत्ता (संशोधन) विधेयक, 2017

हरियाणा विधान सभा अध्यक्ष तथा उपाध्यक्ष वेतन–भत्ता अधिनियम, 1975, को आगे संशोधित करने के लिए

विधेयक

भारत गणराज्य के अड़सठवें वर्ष में हरियाणा राज्य विधानमण्डल द्वारा निम्नलिखित रूप में यह अधिनियमित हों :–

संक्षिप्त नाम तथा प्रारम्भ।

1. (1) यह अधिनियम हरियाणा विधान सभा अध्यक्ष तथा उपाध्यक्ष वेतन–भत्ता (संशोधन) अधिनियम, 2017, कहा जा सकता है।

(2) यह प्रथम अप्रैल, 2016 से लागू हुआ समझा जाएगा ।

1975 के हरियाणा अधिनियम 3 की धारा 3 का संशोधन।

2. हरियाणा विधान सभा अध्यक्ष तथा उपाध्यक्ष वेतन–भत्ता अधिनियम, 1975 (जिसे, इसमें, इसके बाद, मूल अधिनियम कहा गया है), की धारा 3 में, ''पचास हजार रुपये'' शब्दों के स्थान पर, ''साठ हजार रुपये'' शब्द प्रतिस्थापित किए जाएंगे ।

1975 के हरियाणा अधिनियम 3 की धारा 5क का संशोधन।

3. मूल अधिनियम की धारा 5 क में, ''दो हजार रुपये'' शब्दों के स्थान पर, ''बीस हजार रुपये'' शब्द प्रतिस्थापित किए जाएंगे ।

उद्देश्यों एवं कारणों का विवरण

वर्तमान में हरियाणा विधान सभा अध्यक्ष तथा उपाध्यक्ष वेतन और भत्ता अधिनियम, **1975**, की धारा 3(1) के अनुसार अध्यक्ष तथा उपाध्यक्ष को 50,000/-रु० प्रति माह वेतन दिया जा रहा है और धारा 5(क) के अनुसार कार्यालय भत्ता 2,000/- रु० प्रति माह दिया जा रहा है

जीवनोपयोगी वस्तुओं व कार्यालय के खर्चों में बढ़ोतरी के दृष्टिगत सरकार ने निर्णय लिया है कि अध्यक्ष और उपाध्यक्ष का वेतन 50,000/-रु० प्रति माह से बढ़ाकर 60,000/-रु० प्रति माह कर दिया जाए। यह भी प्रस्तावित है कि कार्यालय भत्ता 2,000/- रुपये प्रति माह से बढ़ाकर 20,000/- रुपये प्रति माह कर दिया जाए।

राम बिलास शर्मा,
संसदीय कार्य मंत्री,
हरियाणा।

भारत के संविधान के अनुच्छेद 207 के खण्ड (1) तथा (3) के अनुसरण में राज्यपाल ने हरियाणा विधान सभा से इस विधेयक को प्रस्तुत करने तथा इस पर विचार करने की सिफारिश की है।

चण्डीगढ़ :
दिनांक 4 मई, 2017.

आर० के० नांदल,
सचिव।

वित्तीय ज्ञापन

हरियाणा विधान सभा के अध्यक्ष तथा उपाध्यक्ष के वेतन और कार्यालय भत्ता की प्रस्तावित बढ़ोतरी करने पर राजकोष पर लगभग ₹ 6,72,000/– (छः लाख बहत्तर हजार रुपये) प्रति वर्ष अतिरिक्त खर्चा आएगा।

55271—H.V.S.—H.G.P., Chd.